

National Company Law Tribunal

Allahabad Bench

C P No.128/ ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2018

NAME OF THE COMPANY: Anjana Kumar Saigal Vs. Jai Prakash Associates Ltd.

SECTION OF THE COMPANIES ACT : 73(4)

CP NO. 128/ALD/2018

Ms. Monica Nanda, PCS for the petitioner and Sh. R.P. Agarwal, Advocate for the respondent is present.

Learned counsel for the respondent made a statement that the similar issue is pending before the Hon'ble Supreme Court. Therefore, proceedings may be adjourned.

In view of the submission of both parties, case is adjourned for 28th August 2018, for further consideration.

Dated: 18.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)